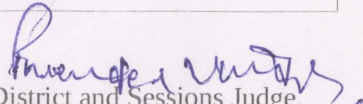


**PENDENCY/ARREARS OF THE CIVIL AND CRIMINAL CASES PERTAINING TO CIVIL AND SESSIONS DIVISION KANGRA
FOR THE MONTH OF APRIL 2018**

Sr. No.	Opening Balance			Institution during the month			Disposed during the month			Closing balance at the end of the month			% increase or decrease in pendency vis-a-vis previous month			Disposal of cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	CRL	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
1.	24860	18661	43521	1229	2803	4032	1197	2528	3725	24774	18897	43671	0.34% decreas	1.24% increase	0.34% increase	100	76	176	2897	1902	4799

Note 118 Civil cases and 39 Crl. Cases have been shown excess in the previous statement, the now figures have been corrected

3(a)	Whether any Statewide/Regional Conference held during the month	-
3(b)	Number of officers who participated in the said conference	-
3(c)	Have any targets been fixed and indicated to the participant officers, if so what are the targets	-
4	What is the progress made on those targets district wise	-


 District and Sessions Judge,
 Kangra Division at Dharamshala